

खर्च किये गये थे । इन मकानों में से बहुत से मकान अब विस्थापित व्यक्तियों को हस्तांतरित किये जा चुके हैं या उन का हस्तान्तरण अभी किया जा रहा है । अक्टूबर १९५५ से ऐसे मकानों का किराया नहीं लिया जा रहा है । क्योंकि इन मकानों के स्वामित्व अधिकार हस्तांतरित कर दिये गये हैं, इसलिये पुनर्वास मंत्रालय इन की देखभाल और मरम्मत नहीं करायेगा । इसकी जिम्मेदारी अब नये मालिकों पर होगी । यह मंत्रालय उन मकानों की देखभाल और मरम्मत कराता रहेगा जिन के स्वामित्व अधिकारों का हस्तांतरण विस्थापित व्यक्तियों को नहीं किया जा रहा है ।

12 hrs.

PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS AND AUDIT REPORTS OF GOVERNMENTS OF DELHI AND HIMACHAL PRADESH

The Deputy Minister of Finance (Shri B. R. Bhagat): Sir, I beg to lay on the Table a copy of each of the following papers, under Article 151(1) of the Constitution:—

- (1) Appropriation Accounts of the Government of Delhi, 1954-55 and Audit Report, 1956.

[Placed in Library. See No. S-238/57.]

- (2) Appropriation Account of the Government of Himachal Pradesh, 1955-56 and Audit Report, 1957.

[Placed in Library. See No. S-239/57.]

REPORT OF COURT OF ENQUIRY INTO BURRO DHEMO COLLIERY ACCIDENT

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table a copy of the Report of the Court of Enquiry into the accident which occurred on the 26th September, 1956 at the Burro Dhemmo Colliery in the district of Burdwan, published in the Notification No. S.R.O. 925, dated the 23rd March, 1957.

[Placed in Library. See No. S-240/57.]

STATEMENT CORRECTING REPLY GIVEN TO QUESTION

Mr. Speaker: Shrimati Lakshmi Menon...

Shri Abid Ali: Sir, on behalf of Shrimati Lakshmi Menon, I beg to lay on the.....

Mr. Speaker: I won't allow that. The hon. Deputy Minister is present here. Hon. Ministers or Deputy Ministers who are present here should, as far as possible, lay the papers themselves.

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Sir, I beg to lay on the Table a copy of the statement correcting the reply given on the 31st July, 1957 to Unstarred Question No. 408 regarding Migration Certificates.

[Placed in Library. See No. S-241/57]

RULES COMMITTEE

FIRST REPORT

Dr. Sushila Nayar (Jhansi): Sir, I beg to lay on the Table, under sub-rule (1) of rule 331 of the Rules of Procedure, a copy of the First Report of the Rules Committee.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following two Bills passed by the Houses of Parliament during the Second Session of Second Lok Sabha and assented to by the President since a report was last made to the House on the 15th July, 1957:—

1. The Appropriation (Railways) No. 2 Bill, 1957.
2. The Appropriation (No. 4) Bill, 1957.